

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 12th day of August, 2024

No.HC.XV.08/2024/64/RV. Pending initiation of departmental proceeding, Shri Nikunja Boro, Chief Judicial Magistrate, Karimganj, is placed under suspension with immediate effect. Shri Boro shall handover charge of his Office and Court to the Addl. Chief Judicial Magistrate, Karimganj.

Upon suspension, Headquarter of Shri Boro shall be at Karimganj. He shall not leave the station without prior permission of the Hon'ble Gauhati High Court.


By Order

Sd/- Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. HC.XV.08/2024/64A /RV., Date 12.08.2024

Copy to :-

1. The LR and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
3. The District & Sessions Judge, Karimganj, Pin.788710 for information. She shall immediately communicate this notification to Shri Nikunja Boro and ensure handover of charge by Shri Boro to the Addl. Chief Judicial Magistrate, Karimganj.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Nikunja Boro, Chief Judicial Magistrate, Karimganj (under suspension), for information. He is directed to handover charge to the Addl. Chief Judicial Magistrate, Karimganj, immediately on receipt of this notification.
6. The Addl. Chief Judicial Magistrate, Karimganj for information. He shall remain in charge of the Office and Court of the Chief Judicial Magistrate, Karimganj until further orders.
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
8. The Treasury Officer, Karimganj, Pin. 788710 for information
9. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
12. The C.A. to Registrar General/ Registrar (Vigilance)/ (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.


REGISTRAR GENERAL